

[Shri Morarji Desai]

framed against the Company were placed before the House; I think, the opinion of the Solicitor General or the legal experts was also placed before the House and what action was taken was placed before the House. That is how the matter was decided at that time. I see no reason to change that now.

Shri S. M. Banerjee: Why should not the entire Report be placed on the Table of the House?

Mr. Speaker: No further discussion on this. He has explained.

Shri S. M. Banerjee: I want the entire report, Sir. (Interruptions) The report which was subsequently corrected and amended.

Mr. Speaker: He has already explained. What else can be done? (Interruptions).

Shri Vasudevan Nair (Peermade): The Members of Parliament can come to their own conclusions. The Minister may say anything.

Mr. Speaker: Mr Hem Barua.

Shri Hem Barua (Mangaldai): I hope you will agree with me if I say that this House is supremely concerned with the security of the country. On 28th June, i.e., two days back, the Peking Radio made a broadcast in English asking the people of India to rise in armed revolt against the present Government on the pattern of Naxalbari.

Mr. Speaker: No, no. Every day they are making this. Why does he say that they made two days back?

Shri Hem Barua: You are putting down your foot so heavily on a discussion on this. We are concerned with that. Therefore, please allow a discussion on this.

Mr. Speaker: No, no. Every day they are making it. Secretary.

12.31½ hrs.

PRESIDENT'S ASSENT TO BILL

PASSPORTS BILL

Secretary: Sir, I lay on the Table the Passports Bill, 1967, passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 24th May, 1967.

12.32 hrs.

ESTIMATES COMMITTEE

THIRD REPORT

Shri P. Venkatasubbaiah (Nandyal): I beg to present the Third Report of the Estimates Committee on the Ministry of Works, Housing and Supply—Rural Housing.

Mr. Speaker: Now we take up further discussion on the Demands for Grants under the control of the Ministry of Commerce. We have got only two hours left for this. The Minister will have to reply. How much time will the Minister take?

The Minister of Commerce (Shri Dinesh Singh): About 45 minutes.

12.32½ hrs.

RE D.A. COMMISSION'S REPORT

Shri S. M. Banerjee (Kanpur): Before you proceed with this item, I have a submission to make.

From the agenda paper today, I find that the Minister of Parliamentary Affairs is not announcing the business for the next week...

Mr. Speaker: He has already announced.

Shri S. M. Banerjee: That is all right Sir.

Yesterday we requested, through you, the Finance Minister that we should have at least two hours for a